

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.07.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2136 of 2022 in Comp. App. (AT) (Ins) No. 540 of 2022	Piramal Capital & Housing Finance Limited (Formerly known as DHFL) Vs. Nayati Healthcare & Research NCR Pvt. Ltd. & Anr.	Samir Malik	Giriraj Subramaniam Abhishek Choudhary-R1 Raunak Dhillon Isha Malik-R2
2.	Comp App. (AT) No. of 2021 Dairy No. 18025	Panagarh Cold Storage Pvt. Ltd. & Ors. Vs. Parijat Roy & Ors.	Subrata Adhikari- Authorized Representative	

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 432 of 2022	Santosh Pawar Vs. Reliance Commercial Finance Ltd & Anr.	Shrey Yadav	Ashok Kriplani-R2
4.	Comp. App. (AT) (Ins) No. 665 of 2022	Union Bank of India Vs. Rajender Kumar Jain Resolution Professional of M/S Kudos Chemie Ltd. & Ors.	Kamal Satija	Abhishek Anand Mohak Sharma-R1
5.	Comp. App. (AT) (Ins) No. 752 of 2022	Syndicate Steel Trader Vs. Vijay Kumar Gupta & Ors. With	Anshuj Dhingra	Rakesh Kumar Preeti Kashyap-R1 Anurag Bhatt-R2 Anoop Prakash Awasthi-R3
6.	Comp. App. (AT) (Ins) No. 756 of 2022	Syndicate Steel Trader Vs. Wallrock Infracore Pvt. Ltd. & Anr.	Anshuj Dhingra	Rakesh Kumar Preeti Kashyap-R1 Anurag Bhatt-R2 Anoop Prakash Awasthi-R3
7.	Comp. App. (AT) (Ins) No. 753 of 2022	Shubhra Gupta Vs. Value Infracore India Pvt. Ltd. & Anr.	Rohit Gour	Sanjay Kr. Singh

8.	Comp. App. (AT) (Ins) No. 772 of 2022	Smartworks Coworking Spaces Pvt. Ltd. Vs. Turbot HQ India Pvt. Ltd.	Atanu Mukherjee	
9.	Comp. App. (AT) (Ins) No. 774 of 2022	Rahul Arunprasad Patel Vs. State Bank of India	Henna George	
10.	Comp. App. (AT) (Ins) No. 775 of 2022	Sahajanand Marketing Pvt. Ltd. Vs. Kalinga Commercial Corporation Ltd.	Natasha D. Shah	
11.	Comp. App. (AT) (Ins) No. 777 of 2022	Potential Coaching Institute Pvt. Ltd. Vs. Concept Eduventure Pvt. Ltd. & Anr.	Nishant Das	
12.	Comp. App. (AT) (Ins) No. 778 of 2022	Sarang Kumar Wadhawan Vs. Punjab and Maharashtra Co- Operative Bank Ltd. & Anr.	C Saye Ahmed	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 197 of 2022	Drive India Enterprise Solutions Ltd. Through Its Authorized Representative Vs. Essline Engineers and Consultants Pvt. Ltd.	Shilpa Chohan	Siddharth Dutta Gunjan Malhotra
14.	Comp. App. (AT) (Ins) No. 222 of 2022	Suyog Elements Pvt. Ltd. Vs. Stabling Road Solutions Pvt. Ltd.	Aishwarya	Saransh Gupta
15.	Comp. App. (AT) (Ins) No. 266 of 2022	BKP Enterprise Vs. Air India Ltd.	Navyug Sethi	Mohd Azeem Khan Ishani
16.	Comp. App. (AT) (Ins) No. 262 of 2022	Assam Tea Employees Provident Fund Organization Vs. Madhur Agarwal & Anr.	Karan Mehra	Urmila Chakraborty Dhruv Surana-R1 Nikunj Berlia
17.	Comp. App. (AT) (Ins) No. 285 of 2022	Rajendra Bisht Vs. Satkar Logistics Pvt Ltd. & Anr.	Dhruv Gupta	Gunjan Mittal S.P Singh Chawla
18.	Comp. App. (AT) (Ins) No. 292 of 2022	Amit Jain Vs. Siemens Financial Services Pvt. Ltd.	Anjaneya Mishra	Ashwini Kr. Singh

19.	Comp. App. (AT) (Ins) No. 297 of 2022	Rashidhan Sales Pvt. Ltd. Vs. Shashi Agarwal & Anr.	Misha	Madhumita Bhattacharjee Viplav Acharya-R2
20.	Comp. App. (AT) (Ins) No. 298 of 2022	Arun Mittal Member of the Suspended Board of Directors of Aarcity Infrastructure Pvt. Ltd. Vs. Sun Control Systems & Anr.	Kunal Godwani	Bhuvan Arora-R1 Surbhi Gupta-R2 Arun Chadha-R2
21.	Comp. App. (AT) (Ins) No. 338 of 2022	Central Board of Trustee, Employees' Provident Fund Organization through The Regional P.F. Commissioner-II Vs. Fourth Dimension Solutions Ltd. (FDSL) Through its Monitoring Agency & Ors.	Brijesh Kr. Tamber	Atul Sharma Arjun PadhiyarR1 to R3 Mohak Sharma-R4
22.	Comp. App. (AT) (Ins) No. 413 of 2022	SPBP Holding Pvt. Ltd. Vs. Lomat International NV & Anr. With	Aastha Mehta	Soumya Dutta Shaunak Mitra Preet Pal Singh
23.	Comp. App. (AT) (Ins) No. 343 of 2022	Wearit Global Limited Vs. Pawan Putra Securities Pvt. Ltd.	Sonia Dube	Suraj Prakash
24.	Comp. App. (AT) (Ins) No.466 of 2022	Khayerbari Tea Company Ltd. (KTCL) Vs. Shyamal Kumar Bhattacharya Resolution Professional of Kumlai Tea and Industries Ltd. With	Rashmi Bothra	Shaunak Mitra-R1 Partha Sil
25.	Comp. App. (AT) (Ins) No.467 of 2022	Santiprova Agro Products Pvt. Ltdd. Vs. Shyamal Kumar Bhattacharjee Resolution Professional of Kumlai Tea and Industries Ltd.	Navneet Misra	Shaunak Mitra-R1 Partha Sil-R2
26.	Comp. App. (AT) (Ins) No. 524 of 2022	Tricounty Premier Hearing Services Inc. Vs. State Rank of India & Anr.	Aditi Sharma	
27.	Comp. App. (AT) (Ins) No. 585 of 2022	Sidhartha Global Pvt. Ltd. Vs. Amira Pure Foods Pvt. Ltd.	Shiv M. Sharma	RK Gupta Swarlipi Deb Roy
28.	Comp. App. (AT) (Ins) No. 645 of 2022	Daiichi Sankyo Ltd. Vs. Religare Comtrade Ltd. & Ors.	Kunal Chatterji	Sandeep D. Das

For Hearing

29.	Comp. App. (AT) (Ins) No. 17 of 2022	Ashish Gupta Vs. Delagua Health India Pvt. Ltd. & Ors.	Nilotpal Shyam	Indranil Ghosh Palzer Mokhtan-R2 & R3
30.	Comp. App. (AT) (Ins) No. 93 of 2022	Indo World Infrastructure Pvt. Ltd. Vs. Mukesh Gupta RP of Rohtas Projects Ltd. & Ors.	Sumit Kalra	Abhishek Anand Tanveer Oberoi-R1

02:00 PM**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)****For Orders**

31.	I.A. No. 2072 of 2022 in Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
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After the above**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)****For Hearing**

32.	Comp. App. (AT) (Ins) No. 1003 of 2020 (PH)	Sarveshwar Creations Pvt. Ltd. (Through its Resulotion Professional) Vs. Union Bank of India	Aditya Dewan	Ekta Choudhary
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Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar